

**COMMITTEE ON ABSENCE OF MEMBERS FROM  
THE SITTINGS OF THE HOUSE**

**(Thirteenth Lok Sabha)**

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**TWELFTH REPORT**

*(Presented on 05.03.2003)*

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this twelfth Report.

2. The Committee held a sitting on the 4th March, 2003.

3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;  
*Dated the 4th March, 2003*  
*Chaitra 13, 1924 (Saka)*

RAM SAJIVAN,  
*Chairman,*  
*Committee on Absence of Members*  
*from the sittings of the House.*

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Adhir Ranjan Chowdhury	18.11.2002 to 20.12.2002 =  <b>33 days</b>	Self-illness	18.11.2002 to 20.12.2002 =  <b>33 days</b>	
2.	Late Shri Anand Mohan Biswas	18.11.2002 to 15.12.2002 =  <b>28 days</b>	Self-illness	#18.11.2002 to 15.12.2002 =  <b>28 days</b>	
3.	Smt. Prabha Rau	17.02.2003 to 13.03.2003 =  <b>25 days</b>	Self-illness	17.02.2003 to 13.03.2003 =  <b>25 days</b>	

# Leave period of 28 days may be condoned as the member expired on 3 February, 2003.